

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 6561/2004

M/S. ESCORTS LTD.

Appellant(s)

VERSUS

COMMNR. OF CENTRAL EXCISE, FARIDABAD

Respondent(s)

(with appln. (s) for ex-parte stay and office report)

WITH

C.A. No. 457/2006

(With Office Report)

C.A. No. 9469-9470/2010

(With appln. For ex parte stay)

Date : 21/04/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. SIKRI

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN

For Appellant(s)

In CA 6561/04

Mr. V.Lakshmikumaran,Adv.

Mr. M.P.Devanath,Adv.

Mr. Vivek Sharma,Adv.

Ms. L.Charanaya,Adv.

Mr. Aditya Bhattacharya,Adv.

Mr. R.Ramachandran,Adv.

Mr. Hemant Bajaj,Adv.

Mr. Ambarish Panday,Adv.

Mr. Anandh K.,Adv.

Mr. Rajesh Kumar,Adv.

In CA 457/06

Ms. Meenakshi Arora,Sr.Adv.

Mr. Rahul Narayan,Adv.

Mr. Mohit Singh,Adv.

Mr. B. Krishna Prasad,Adv.

For Respondent(s)

In CA 6561/04&457/06

& App. In 9469-70/10

Mr. Jaideep Gupta,Sr.Adv.

Ms. Nisha Bagchi,Adv.

Ms. Rashmi Malhotra,Adv.

Ms. Sujeeta Srivastava,Adv.

Ms. Pooja Sharma,Adv.

Mr. B. Krishna Prasad,Adv.

In CA 9469-70/10

Mr. Shyam Divan, sr.adv.
Mr. Krishna Srinivasan, Adv.
Mr. E.R.Kumar, Adv.
Ms. Geethi Ara, Adv.
Mr. Udayaditya Banerjee, Adv.
Mr. Abhishek Vinod Deshmukh, Adv.
Ms. Sanjana Ramachandran, Adv. for
M/s. Parekh & Co.

UPON hearing the counsel the Court made the following
O R D E R

Heard in part.

List on 22.4.2015 for further hearing.

(SUMAN WADHWA)
AR-cum-PS

(SUMAN JAIN)
COURT MASTER